

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC mode [Hybrid])*

**ITEM No. 16**  
**IA Nos.194/2020, 112/2021 in**  
**CP (IB) No.21/BB/2017**

**IN THE MATTER OF:**

M/s. Aegan Batteries Pvt. Ltd. ... Petitioner  
Vs. ... Respondent  
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**Order under Section 10 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on: 16.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

The Liquidator : Shri Ravindra Beleyur  
For the Liquidator : Shri Ullasa B.C., PCS, Shri Ashwin R.A., Adv.  
For the Respondents : Shri Gokul R., Adv.

**ORDER**

1. Heard the Ld. Counsels for the Parties.
2. It is stated that pleadings are complete in IA Nos.194/2020 and 112/2021.
3. List the matter on **21.05.2024**.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**

Krishna